

DIVISION BENCH  
COURT - I

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/17(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	MR. MAHAVIR NIMODIA ALIAS MAHAVIR PRASAD NIMODIA VS NAHORJAN TEA CO PVT LTD
UNDER SECTION	IBC UNDER SEC 9

**Counsel / Authorised Representative appeared physically / through video conference:**

Ms. Sonal Shah, Adv. : For Operational Creditor  
Mr. Aniket Chowdhury, Adv. :

**ORDER**

1. Ld. Counsel for the Operational Creditor present.
2. List this matter for final arguments on **04.11.2022**. In the meantime, the written note of arguments be filed by the Ld. Counsel appearing for the Operational Creditor.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**